

1	2	3	4
18	Andhra Pradesh	32.5	64.4
19	Arunachal Pradesh	32.5	44.2
20	Tamil Nadu	29.8	NA
21	Delhi	26.1	65.0
22	J&K	25.6	66.4
23	Nagaland	25.2	69.7
24	Goa	25.0	59.2
25	Punjab	24.9	64.2
26	Kerala	22.9	62.9
27	Manipur	22.1	73.9
28	Mizoram	19.9	61.4
29	Sikkim	19.7	61.0

Underweight children in India

2629. DR. BHALCHANDRA MUNGEKAR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is in possession of data indicating percentage/ number of underweight children in India in the year 2009-10 and 2010-11;

(b) whether any progress has been made over the last decade in reducing child malnutrition in the country;

(c) the programmes and schemes are being run by the Ministry for improving the nutritional status of children; and

(d) the total amount of expenditure incurred by Government under each of these schemes during 2009-10 to 2010-11, State-wise and year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (d) Yes, the Government is in possession of data for

underweight children in India in the year 2009-10 and 2010-11 under the ICDS MPR. However, due to adoption of WHO standards, currently the States are in transition from old Harvard standards to new WHO standards. Due to mix and combination of different standards the data is not comparable for conclusive analysis.

As per National Family Health Survey-3, 2005-06, the prevalence of underweight in children below 3 years of age has declined from 42.7% in 1998-99 (NFHS-2) to 40.4% in 2005-06 (NFHS-3). However anemia in children (6-35 months) has risen from 74.3% to 78.9% during the same period.

The Government accords high priority to the issue of malnutrition, particularly, in children, adolescent girls and women being vulnerable group and has been implementing the following schemes/programmes of the Ministry having nutrition as one of the objective through State Governments/UTs.

(i) The Integrated Child Development Services (ICDS) Scheme for children under six years and pregnant women and lactating mothers provides a package of six services namely supplementary nutrition, pre-school non-formal education, nutrition & health education, immunization, health check-up and referral services. Three of the services namely immunization, health check-up and referral services are delivered through the public health system of Ministry of Health & Family Welfare. The fund released and expenditure are given in the Statements-I, II and III (See below).

(ii) (a) The Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)-SABLA which provide a package of services including health and nutrition to adolescent girls in the age group of 11-18 years in 200 districts across the country on pilot basis. The scheme was launched during the last quarter, 2010-11 and 34.86 lakh Adolescent girls were covered under the scheme. The fund allocated and released is given in the Statement-IV (See below).

(b) Kishori Shakti Yojna (KSY) for the development of adolescent girls using the infrastructure of ICDS continues in operation as before in remaining districts and Grant-in-aid @ 1.1 lacs per projects is released to States / UTs under KSY. The funds released under KSY during 2009-10 and 2010-11 are Rs. 3705.26 lakhs and Rs. 3364.9 lakhs respectively.

(iii) The Government has recently approved implementation of "Indira Gandhi Matritva Sahyog Yojana (IGMSY)" - a Conditional Maternity Benefit (CMB) scheme nearly 12.5 lakh Pregnant and Lactating women per annum, from 52 selected districts, are expected to benefit under IGMSY. The fund allocated and released is given in the Statement-V.

Statement-I

*State-wise position of funds released and expenditure reported under ICDS Scheme
(General) during year 2009-10 and 2010-11*

(Rs. in lakh)

Sl. No.	State	Funds released and Expenditure of Govt of India	Exp. Reported by States	Funds released and Expenditure of Govt. of India	Exp. Reported by States
1	2	3	4	5	6
1	Andhra Pradesh	34974.13	38787.19	34784.04	35544.83
2	Bihar	28965.41	31936.06	24380.95	13155.65
3	Chhattisgarh	14068.71	14051.59	11717.92	9252.353
4	Goa	816.47	827.87	802.74	802.05
5	Gujarat	15631.96	20852.35	18542.23	11863.21
6	Haryana	7940.70	10813.28	10534.06	11760.06
7	Himachal Pradesh	7002.53	817508	8669.69	4405.61
8	Jammu & Kashmir	8282.34	8383.48	14470.74	4368.01

9	Jharkhand	12697.56	14210.21	17629.62	14923.35
10	Karnataka	20579.49	22455.76	19039.59	25934.32
11	Kerala	14037.04	13939.26	12595.35	9952.02
12	Madhya Pradesh	19973.34	33876.48	30430.04	26445.14
13	Maharashtra	31780.80	46795.76	41719.66	16180.03
14	Orissa	22026.29	20363.01	21230.41	24121.61
15	Punjab	8779.45	10508.30	11704.90	12443.24
16	Rajasthan	22254.95	20252.76	16803.64	15532.35
17	Tamil Nadu	17653.51	23576.79	25965.27	14596.75
18	Uttarakhand	3596.44	5171.40	3762.59	5081.57
19	Uttar Pradesh	50853.63	55257.16	48102.00	62027.87
20	West Bengal	36739.78	36741.91	30419.35	32101.28
21	Delhi	3137.32	2952.40	3584.50	3461.85
22	Pondicherry	222.47	303.84	355.54	350.62
23	Andaman & Nicobar	288.66	292.06	322.89	326.59

1	2	3	4	5	6
24	Chandigarh	252.29	252.29	240.87	240.87
25	D. & Nagar Haveli	129.84	126.57	137.53	69.94
26	Daman & Diu	56.55	56.65	58.18	58.16
27	Lakshadweep	121.03	75.87	27.49	22.82
28	Arunachal Pradesh	3122.59	3507.97	6321.28	3567.93
29	Assam	23551.88	18713.10	35901.57	22078.69
30	Manipur	3307.42	2464.68	3581.11	3720.66
31	Meghalaya	2047.16	2505.69	2443.06	2400.38
32	Mizoram	2081.27	1681.91	2293.96	2117.39
33	Nagaland	4994.32	2499.13	2225.38	4539.71
34	Sikkim	660.21	627.69	480.80	710.38
35	Tripura	7362.81	3290.20	8099.64	4266.00
	LIC	691.80		742.00	
	TOTAL	430682.15	476325.75	470120.58	398423.29

Statement-II

*State-wise position of funds release & expenditure on supplementary
nutrition during year 2009-10 and 2010-11*

(Rs. in Lakh)

Sl. No.	State/UT	2009-10		2010-11	
		Funds released and Expenditure of Govt of India	Expenditure including State share reported by the States.	Funds released and Expenditure of Govt. of India	Expenditure including State share reported by the States
1	2	5	6	7	8
1	Andhra Pradesh	31285.70	52316.99	16003.74	69979.08
2	Bihar	40695.19	92263.92	48335.94	49763.58
3	Chhattisgarh	7461.68	21324.67	14211.95	16591.02
4	Goa	375.94	918.75	418.23	570.44
5	Gujarat	8696.39	24690.5	11985.65	12639.80
6	Haryana	6884.01	14571.00	5211.60	872.70
7	Himachal Pradesh	2939.36	5939.35	2466.48	3398.70

1	2	5	6	7	8
8	Jammu & Kashmir	1671.09	0	1949.78	
9	Jharkhand	16893.64	53308	23438.78	16576.41
10	Karnataka	26325.26	56641.93	23585.19	32619.62
11	Kerala	7545.81	15826.29	8071.33	7303.60
12	Madhya Pradesh	22339.36	51990.71	38917.63	58625.81
13	Maharashtra	20350.12	48660.00	20350.12	73509.16
14	Orissa	13968.2	32185.78	19490.01	37773.10
15	Punjab	1748.03	8825.7	4402.84	1754.42
16	Rajasthan	11014.23	30464.83	20449.06	26231.86
17	Tamil Nadu	13268.00	26558.00	12395.76	10769.43
18	Uttar Pradesh	86778.09	178809.82	138267.06	198737.39
19	Uttarakhand	740.47	1488.21	1303.60	622.74
20	West Bengal	13577.01	55101.17	35274.00	23014.42
21	A & N Islands	144.8	511.84	106.95	327.18
22	Chandigarh	193.78	216.31	129.88	68.20

23	Dadra & Nagar Haveli	91.58	55.30	62.90	0.00
24	Daman S Diu	50.37	179.63	33.58	21.83
25	Lakshadweep	42.87	0	29.69	
26	Delhi	4171.53	6878.70	4004.05	8960.11
27	Pondicherry	139.91	462.19	395.95	257.23
28	Arunachal Pradesh	856.32	956.32	3047.89	2834.01
29	Assam	17660.74	17590.73	21579.99	17876.97
30	Manipur	1477.61	2422.45	4449.60	2572.54
31	Meghalaya	5301.00	6972.28	5650.42	4505.16
32	Mizoram	2020.79	2496.63	2241.65	2359.56
33	Nagaland	2658.79	3304.66	4782.37	2113.14
34	Sikkim	794.39	622.59	362.44	367.41
35	Tripura	2851.68	3617.54	3464.40	1297.50
TOTAL		373013.74	818172.79	496870.51	684914.12

* Expenditure figures for Bihar, Gujarat, Tamil Nadu, West Bengal, Arunachal Pradesh and Assam indicates expenditure reported upto 31.12.2010

Statement-III

State wise details of Release and utilizes by the states during the last 2 yrs

Sl.No.	State/UTs	2009-10	2010-11		
		Release	Exp.	Release	Exp.
1	2	3	4	5	6
1	Andhra Pradesh	1332.63	1219.94	1855.21	1307.60
2	Arunachal Pradesh	56.13	13.18	70.25	70.13
3	Assam	297.71	297.71	500.86	398.34
4	Bihar	799.07	774.04	804.25	863.89
5	Chhattisgarh	325.20	329.56	346.73	436.40
6	Goa	22.54	0.00	0.00	0.00
7	Gujarat	355.39	229.45	390.30	552.51
8	Haryana	235.86	205.60	283.78	300.93
9	Himachal Pradesh	85.98	161.78	57.42	114.85
10	Jammu & Kashmir	46.74	0.00	280.88	0.00
11	Jharkhand	194.26	150.00	288.38	381.50
12	Karnataka	456.99	385.32	349.10	475.89
13	Kerala	250.00	249.95	156.41	311.42
14	Madhya Pradesh	545.04	470.08	742.65	689.44
15	Maharashtra	457.58	637.11	783.70	573.92
16	Manipur	80.08	0.00	126.60	63.30
17	Meghalaya	54.99	54.82	39.83	47.63
18	Mizoram	7.96	11.66	22.00	14.31
19	Nagaland	31.09	31.09	38.63	38.63

1	2	3	4	5	6
20	Orissa	477.81	428.78	447.27	519.05
21	Punjab	481.51	74.69	127.48	159.53
22	Rajasthan	295.08	214.11	210.71	329.36
23	Sikkim	23.32	19.91	22.49	14.24
24	Tamilnadu	313.56	157.68	354.57	173.75
25	Tripura	35.39	39.22	32.57	40.40
26	Uttar Pradesh	689.30	692.88	529.35	772.90
27	Uttarakhand	121.29	109.92	95.20	160.50
28	West Bengal	276.71	620.41	297.68	574.71
29	A & N Islands	2.97	0.00	2.41	2.40
30	Chandigarh	2.21	0.00	3.58	3.58
31	Daman & Diu	0.00	0.00	0.00	0.00
32	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00
33	Delhi	72.49	62.43	59.96	64.25
34	Lakshadweep	0.00	0.00	0.00	0.00
35	Puducherry	26.53	0.00	0.00	0.00
TOTAL		8453.41	7641.32	9320.25	9455.36

Statement-IV

State-wise expenditure under the SABLA during 2010-11

(Rs. in lakhs)

Sl.No.	State/UT	2010-11
1	2	3
1	Andhra Pradesh	1963.3
2	Arunachal Pradesh	119.58

1	2	3
3	Assam	1018.79
4	Bihar	2773.77
5	Chattisgarh	938.71
6	Goa	79.81
7	Gujarat	1357.68
8	Haryana	405.22
9	Himachal Pradesh	307.18
10	Jammu & Kashmir	290.55
11	Jharkhand	754.27
12	Karnataka	711.68
13	Kerala	881.73
14	Madhya Pradesh	2470.40
15	Maharashtra	2568.49
16	Manipur	116.29
17	Meghalaya	142.48
18	Mizoram	73.32
19	Nagaland	87.05
20	Orissa	1553.44
21	Punjab	591.3
22	Rajasthan	1777.37
23	Sikkim	41.8
24	Tamil Nadu	1271.8
25	Tripura	.240.35

1	2	3
26	Uttar Pradesh	4689.86
27	Uttaranchal	355.49
28	West Bengal	1647.06
29	Andaman & Nicobar	31.76
30	Chandigarh	32.94
31	Daman & Diu	12.66
32	D & N Haveli	18.19
33	Delhi	333.68
34	Lakshdweep	6.61
35	Pondicherry	8.56
TOTAL		29673.41

Statement-V

State-wise expenditure under the IGMSY during 2010-11

(Rs. in lakhs)

Sl.No.	State/UT	2010-11
1	2	3
1	Andhra Pradesh	1021.11
2	Arunachal Pradesh	15.8
3	Assam	674.85
4	Bihar	983.53
5	Chattisgarh	435.73
6	Goa	68.87
7	Gujarat	276.09

1	2	3
8	Haryana	50.01
9	Himachal Pradesh	64.93
10	Jammu & Kashmir	148.08
11	Jharkhand	502.52
12	Karnataka	740.61
13	Kerala	357.69
14	Madhya Pradesh	770.55
15	Maharashtra	456.895
16	Manipur	48.81
17	Meghalaya	61.16
18	Mizoram	31.43
19	Nagaland	26.99
20	Orissa	557.81
21	Punjab	373.41
22	Rajasthan	884.82
23	Sikkim	13.86
24	Tamil Nadu	449.085
25	Tripura	85.59
26	Uttar Pradesh	901.81
27	Uttaranchal	134.45
28	West Bengal	1023.05
29	Andaman & Nicobar	24.02
30	Chandigarh	114.64

1	2	3
31	Daman & Diu	7.33
32	D & N Haveli	35.8
33	Delhi	426.56
34	Lakshdweep	22.24
35	Pondicherry	5.76
	TOTAL	11795.89

Commission for protection of child rights

2630. DR. BHARAT KUMAR RAUT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that majority of States have not set up National Commission for Protection of Child Rights;

(b) the names of the States, which have so far not set up such Commission; and

(c) the efforts/steps taken by the Ministry to persuade the States to set up such Commission?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) Yes, Sir. The States/Union Territories which have not set up State Commission for Protection of Child Rights under The Commission for Protection of Child Rights (CPCR) Act, 2005 are:

(i) Andhra Pradesh (ii) Arunachal Pradesh (iii) Gujarat (iv) Haryana (v) Himachal Pradesh (vi) Jharkhand (vii) Kerala (viii) Manipur (ix) Meghalaya (x) Mizoram (xi) Nagaland (xii) Tamil Nadu (xiii) Tripura (xiv) Uttar Pradesh (xv) Uttarakhand (xvi) West Bengal (xvii) Andaman and Nicobar (xviii) Chandigarh (xix) Dadra and Nagar Haveli (xx) Daman and Diu (xxi) Lakshadweep (xxii) Pondicherry. The Act is not applicable to Jammu and Kashmir.

(c) The CPCR, Act, 2005 while providing for setting up of State Commissions for Protection of Child Rights, does not make it mandatory for the State Governments to do so. However, the State Governments have been urged from time to time by the Ministry in writing and during discussions with them at the Conferences of State Ministers/State Secretaries that they should set-up these Statutory Bodies.